

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 30th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Raj West Power Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Ms. Poorva Seigal

Counsel for the Respondent(s):

Mr. R.K. Mehta

Ms. Ishita

Mr. Elangbam for R.1

Mr. P.N. Bhandari for R.2,3, 4

ORDER

Post the matter for hearing on **3.07.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**